

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1530
TO BE ANSWERED ON 14TH MARCH, 2023**

FUNDS UNDER AYUSHMAN BHARAT SCHEME

1530. SMT. PRIYANKA CHATURVEDI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the release of funds under the Ayushman Bharat Scheme has been low, i.e., 18 per cent of the Revised Estimates;
- (b) whether Government has any data on time taken to settle the claims; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Under Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), the Revised Estimates(RE) for the Financial Year 2022-23 is Rs. 6412 crore out of which Rs. 5567.56 crore has been released to States/UTs as part of the Central share of funds as of 7th March 2023. This corresponds to over 86% of the RE for the current financial year. Government of India releases Central share of funds to States/UTs only after upfront release of proportionate State/UT share. Nationally, on an average, claims payment varies between 50-60 days.
